

(W)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.134/89

Vishwas Vinayak Kale,
D.C.P's Bungalow,
Jahangir Maidan,
Murbad Road,
Kalyan.

.. Applicant

vs.

1. Govt. of Maharashtra
through
The Chief Secretary,
Govt. of Maharashtra,
Mantralaya,
Bombay - 400 032.
2. The Chief Secretary,
Govt. of Maharashtra,
Mantralaya,
Bombay - 400 032.
3. Union of India
through
Joint Secretary(Police),
Govt. of India,
Ministry of Home Affairs,
New Delhi - 110 001.
4. Joint Secretary(Police),
Govt. of India,
Ministry of Home Affairs,
New Delhi - 110 001. .. Respondents

Coram: Hon'ble Member(J)Shri M.B.Mujumdar
Hon'ble Member(A)Shri M.Y.Priolkar

Appearances:

1. Applicant in person.
2. Mr.M.I.Sethna
Counsel for the Respondents.

TRIBUNAL'S ORDER: Date: 19.1.1990
(Per M.B.Mujumdar, Member(J))

Heard the applicant in persn and
Mr.M.I.Sethna,Counsel for the respondents. The
applicant has filed a petition today requesting for
directing the respondents to give him inspection
of the relevant record. The petition be numbered
as Misc.Petition. Respondents are hereby directed
to give inspection of the relevant documents to
the applicant and his advocate on some mutually